GOVERNMENT OF JAMMU AND KASHMIR DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS (Power Section)Civil Secretariat Srinagar/Jammu

Notification

Jammu, the 9th September, 2024

8.046\ .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint the following officers to be the Executive Magistrates, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Doda as shown against each:-

S.No	Name	Designation	Place of Posting
1	Mushtaq Ahmed	Lect.	HSS Behota
2	Rajnesh Kumar	Lect.	HSS Behota
3	Pritam Singh	Sr. Lecturer	HSS Boys Bhaderwah
4	Manjeet Singh	Sr. Lecturer	HSS Boys Bhaderwah
5	Kapoor Singh	Sr. Lecturer	HSS Boys Bhaderwah
6	Suneel Kumar	Sr.Lect.	HSS Bhella
7	Kuldeep Singh	Principal	GHSS Mohalla
8	Mahinder Nath	SR. Lecturer	HSS Chinta
9	Abid Rafiq	SR. Lecturer	HSS Chinta
10	Vijay Kumar	Principal	HSS Chinta
11	Ajit Kumar	Sr. Lect.	HSS Bhalra
12	Vickey Rattan	Asst. Prof	GDC Kilhotran
13	Sandeep Kumar	Asst. Prof	GDC Kilhotran
14	Kishore Kumar	Physical Edu. Lecturer	HSS Jatheli
15	Dr. Mubasher Mintoo	LDO	Animal Husbandry Bhaderwah
16	Dr. Imran Showkat	VAS	Animal Husbandry KVB Atalgarh

By Order of the Government of Jammu and Kashmir.

Sd/-(Achal Sethi) **Secretary to Government**

No. LAW- Powr/15/2022-10

Dated: - 09-09-2024

Copy to the:- .

- 1. Chief Electoral Officer, J&K.
- 2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 3. Divisional Commissioner, Jammu.
- 4. District Magistrate, Doda. This is with reference to letter No. 8677/DM/Doda Dated:- 04-09-2024.
- 5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.

6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).

7. Incharge Website section

Senior Law Officer

Department of Law, Justice and P.A